

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

51. TCP 27/2014

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - Balkrishna Jagannath Shetty
V/s
Shri Subhash S. Shetty

Section: 397-398 of the Companies Act, 2013

ORDER

Adv. A. K. Menon appeared for the Petitioner. Adv Chirag Vajani appeared for the Respondent through VC. Due to paucity of time the matter could not be taken up. List this matter on **08.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)